

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

123. I.A. 914/2024, I.A. 2840/2022, I.A. 2811/2022,
I.A. 2583/2022, I.A. 1468/2021, I.A. 958/2021,
I.A. 2379/2020, In C.P.(IB)-587(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: Rama Subramanian

V/s.

Sixth Dimension Projects Solutions Ltd.

Appearances:

For Applicant /Liquidator: Adv. Amha Patel i/b Fortis Indialaw. In I.A. 914/2024, I.A. 2840/2022, I.A. 2811/2022, I.A. 958/2021 I.A. 2379/2020. & Adv. Archit Virmani a/w Adv. Anshul Kochar i/b Optimus Legal in I.A 2583/2022, I.A. 1468/2021.

For Respondent/ Liquidator: Ms. Abha Patel i/b Fortis India law in I.A 2583/2022, I.A. 1468/2021, & Adv. Suyash Gadre a/w Apoorva Karmarkar i/b Alathe Law LLP Adv for the Respondent in I.A. 2379/2020.

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. Suyash Gadre seeking Passover, no time left for Passover. List on **13.05.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)